

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-101**  
IB-405/ND/2024

**IN THE MATTER OF:**

Cinterion Wireless Modules India Private Limited

**....Applicant**

**SECTION**

U/s 59 IBC

**Order delivered on 22.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : PCS Uma Verma, PCS Manju Laur And PCS Rohit  
Bhatia

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

This is a petition filed under Section 59 of the IBC, 2016 seeking voluntary liquidation of the Petitioner Company. Heard the submission made by Ld. Counsel on behalf of Petitioner. Issue notice to the RoC and IBBI for filing their response and appearance. Notice be issued by all means and proof of service be filed.

In the meantime, Petitioner is also directed to file extract of IBBI website indicating that the Company is under liquidation. List the matter on **09.09.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**